

Certificates of Authorisation issued by the Reserve Bank of India under the Payment and Settlement Systems Act, 2007 for Setting up and Operating Payment System in India

The Payment and Settlement Systems Act, 2007 along with the Board for Regulation and Supervision of Payment and Settlement Systems Regulations, 2008 and the Payment and Settlement Systems Regulations, 2008 have come into effect from 12th August, 2008.

The 'payment systems' operators authorised by the Reserve Bank of India to set up and operate in India under the Payment and Settlement Systems Act, 2007, **as on January 18, 2011** are as under:

Sr. No.	Authorised Entity	Address of the Principal Office	Payment System Authorised	Date of issue of Authorisation & Validity Period (given in brackets)
Central Counter Party				
1.	The Clearing Corporation Of India Ltd.	The Managing Director, Clearing Corp. of India, 5th, 6 th & 7th floor Trade World, "C" Wing Kamala city, SB Marg, Lower Parel (West) - Mumbai 400 013	<ul style="list-style-type: none"> i. Securities segment covering Govt Securities; ii. Collateralised Borrowing and Lending obligations (CBLO); iii. Forex Settlement Segment comprising of sub-segments <ul style="list-style-type: none"> a. USD-INR segment, b. CLS segment – Continuous Linked Settlement (Settlement of Cross Currency Deals), c. Forex Forward 	11.02.2009

			<p>segment;</p> <p>iv. Rupee Derivatives Segment-Rupee denominated trades in IRS & FRA; and</p> <p>v. ATM transactions settlement under National Financial Switch.</p>	
Cards Payment Network				
2.	American Express Banking Corp., USA	The Chief Executive Officer, American Express Banking Corp., 200 Visey Street New York, 10285, U S A	Affiliation of credit cards / debit cards / prepaid cards issued by banks and co-branded credit cards issued by non-banking financial companies (NBFCs) or any other entity approved by the Reserve Bank of India.	31.03.2009
3.	Diners Club International Ltd., USA	The Chief Executive Officer Diners Club International Ltd. 2500, Lake Cook Road River woods, Illinois (IL) – 60015 U S A	Affiliation of credit card issued by banks or any other entity approved by the Reserve Bank of India.	30.06. 2010 – (one year)
4.	Master Cards International Incorporated, USA	The Chief Executive Officer, Master Card International Incorporated, 2000, Purchase Street Purchase NY 10577-2509 U S A.	Affiliation of credit cards / debit cards / prepaid cards issued by banks and co-branded credit cards issued by non-banking financial companies (NBFCs) or any other entity approved by the Reserve Bank of India.	31.03.2009
5.	Visa Worldwide Pte Limited, Singapore	The President Visa Worldwide Pte Limited, 30 Raffles Place, # 10-00 Chevron House	Affiliation of credit cards / debit cards / prepaid cards issued by banks and co-branded credit cards	31.03.2009

		Singapore -048622	issued by non-banking financial companies (NBFCs) or any other entity approved by the RBI.	
Cross border Money Transfer – in-bound only				
6.	Bahrain Financing Company, BSC (c)	The Director Bahrain Financing Company, BSC (c), Bab AL Bahrain Building, Bab AL Bahrain Avenue, Government Road, P.O Box 243 Manama, Bahrain	Money Transfer Service – cross border in-bound service (customer to customer)	30.09.2009
7.	Buyindiaonline.com Inc., USA	The Chief Executive Officer Buyindiaonline.com Inc., 100, Bush Street Suite 300, San Francisco California, 94104, USA.	Money Transfer Service cross border in - bound service (customer to customer only)	18.01.2010 (one Year – upto 30.04.2011)
8.	Coinstar Money Transfer (Ireland) Limited, Ireland	The Chief Executive Officer, Coinstar Money Transfer (Ireland) Limited, Suite 404, 22/23 Pembroke Street Dublin 2, Republic of Ireland	Money Transfer Service – cross border in-bound service (customer to customer)	30.09.2009 (one year – extended upto 30.04.2011)
9.	Globe Foreign Exchange Inc., Canada	The President Globe Foreign Exchange Inc, 3660, Midland Avaneue, Suite 333, Toronto, ONT M1V 0B8, Canada	Money Transfer Service – cross border in-bound service (customer to customer)	30.09.2009 (one year -- extended upto 29.09.2011)
10.	MoneyGram Payment Systems Inc, USA.	The President & Chief Executive Officer, 1550 Utica Avenue South, Minneapolis, Minnesota 55416, U.S.A.	Money Transfer Service – cross border in-bound service (customer to customer)	25.05.2009 (one year- extended upto 24.05.2011)
11.	Royal Exchange (USA) Inc., USA	The President Royal Exchange (USA) Inc., 33 Wood Avenue South Suite 634, Iselin New Jersey, 08873, U S A	Money Transfer Service – cross border in bound service (customer to customer)	30.09.2009 (one year) - extended upto 30.06.2011

12.	UAE Exchange Centre LLC, UAE	The Managing Director & CEO UAE Exchange Centre LLC, P.O No. 13304, Building of Nassar Bin Abdul Latiff Naif Street Deira, Dubai, U A E	Money Transfer Service – cross border in bound service (customer to customer)	30.09.2009
13.	Wall Street Exchange Centre LLC, UAE	The Group Managing Director, Wall Street Exchange Centre LLC, Central Office Building, Al Sabhkha, Naif Road P.O Box 3014, Deira, Dubai UAE	Money Transfer Service – cross border in-bound service (customer to customer)	30.09.2009
14.	Western Union Financial Services Incorporated, USA	The Chief Executive Officer Western Union Financial Services Inc, USA, Western Union Financial Services Incorporated, 12500, East Belford Avenue, MS M23B7, Englewood, Colorado - 80112, U S A	Money Transfer Service – cross border in-bound service (customer to customer)	31.03.2009
ATM Networks				
15.	National Payments Corporation of India	The Chief Executive Officer, National Payments Corporation of India, C-9, 8th Floor, RBI Premises, Bandra - Kurla Complex, Bandra East, Mumbai-400 051.	National Financial Switch (NFS)	15.10.2009
16.	Bank of India	The Chairman & Managing Director Bank of India, Star House C-5 'G' Block, Bandra Kurla Complex, Bandra (East) Mumbai 400 051	'CASHTREE' – ATM network 'BANCS' – ATM network	12.08.2009
17.	Federal Bank Ltd.	Managing Director & CEO Federal Bank Ltd. Corporate Office Federal Towers Post Box No. 103 Aluva- 683101 Kerala.	ATM sharing with co-operative banks licensed by Reserve Bank under the BR Act, 1949 (AACS)	30.09.2010

18.	Euronet Services India Private Limited	The Managing Director, Euronet Services India Private Limited, 2nd Floor, Marwah House, Krishanlal Marwah Marg, Andheri (E) Mumbai - 400 072	CASHNET - ATM network	25.05.2009
19.	Punjab National Bank	The Chairman & Managing Director, Punjab National Bank, 7, Bhikaiji Cama Place New Delhi 110049	Bilateral ATM sharing arrangement with Everest Bank of Nepal	05.04.2010
20.	State Bank of India	The Chairman State Bank of India Corporate Centre, Madam Cama Road Mumbai 400 021	i. State Bank Group Payment ii. State Bank Group ATM network iii. Agency Clearing System for State Bank Group	12.08.2009
21.	The Shamrao Vithal Co-operative Bank Ltd.	The Chief Executive Officer The Shamrao Vithal Co-operative Bank Ltd. SVC Tower, Jawaharlal Nehru Road Vakola – Santacruz (East) Mumbai – 400055.	SVC Cache 24 Insta ATM sharing Arrangement	30.06. 2010 – (one year)
Prepaid Payment Instruments				
22.	Airtel M Commerce Services Ltd.	The Chief Executive Officer Airtel M Commerce Services Ltd. Airtel Center, Plot No. 16, 6 th Floor, Udyog Vihar, Phase -4, Gurgaon – Haryana – 122001.	Pre-paid payment instruments known as Stored Value Card Wallet (SCW)	30.06. 2010 – (one year)
23.	Atom Technologies Limited	The Chief Executive Officer Atom Technologies Limited, 4th Floor FT Towers, CTS 256 & 257, Suren Road, Chakala, Andheri (E), Mumbai- 400093.	Pre-paid payment instruments	30.06. 2010 – (one year)
24.	Done Card Utility Limited	The Director, Done Card Utility Limited, 301, Linkway Estate, New Link Road, Malad (West)	Issuance of pre-paid payment instruments known as 'Done	29.10.2009 (one Year - extended upto 28.10.2011)

		Mumbai 400064	Cards'	
25.	Edenred (India) Private Limited – <i>nee Accor Services Pvt. Ltd.</i>	The Managing Director & Chief Executive Officer, Edenred (India) Private Ltd; Camera House, Majiwade Village Road Majiwade, Thane (W) 400601	Issuance of meal vouchers and gift vouchers in the form of 'paper vouchers'	29.10.2010 (one year)
26.	GI Technology Private Limited	The Director, GI Technology Private Limited, C-9, Thiru-Vi-Ka Industrial Estate- Gindy Chennai – 600032.	Issuance of pre-paid payment instruments known as 'I CASH CARD (ICC)'	29.10.2009 (one Year - extended upto 28.10.2011)
27.	Itz Cash Card Ltd.	The Managing Director , Itz Cash Card Ltd., 135, Continental Building, Dr. A.B. Road, Worli, Mumbai 400018.	Issuance and operations of Prepaid Payment Instruments in India.	25.08.2009 (one Year – extended upto 24.08.2011)
28.	Kaizen Automation Private Limited	The Director, Kaizen Automation Private Limited, B-601-602, Citi Point, Andheri Kurla Road, J. B. Nagar, Near Kohi-noor Continental Andheri (East), Mumbai - 400 059	Issuance of pre-paid cards known as 'Go-Mumbai'	25.08.2009 (one Year-extended upto 24.08.2011)
29.	Muthoot Vehicle & Asset Finance Ltd.	The Managing Director, Muthoot Vehicle & Asset Finance Ltd. 1st Floor, Cochin Dental Clinic Bldg. Market Road, Towards Kombara, Kochi– 682 014.	Issuance of pre-paid payment instruments only	29.10.2009 (one Year) - extended upto 30.06.2011
30.	OSS Payment Solutions Pvt. Ltd.	The Chief Executive Officer OSS Payment Solutions Pvt. Ltd. 102, Chawda Commercial Centre Behind Evershine Mall New Link Road, Malad (West) Mumbai – 400064.	Pre-paid payment instruments	30.06. 2010 – (one year)

31.	Oxygen Services (India) Pvt. Ltd.	The Group President Oxygen Services (India) Pvt. Ltd. 257, Udyog Vihar, Phase-1 Gurgaon 122 016 (Haryana)	Issuance and operation of prepaid payment Instruments in India known as "OxiCash Cards"	18.01.2010 (One Year-extended upto 17.01.2012)
32.	PayMate India Pvt. Limited	The Managing Director and CEO PayMate India Pvt. Limited, 111, 1 st Floor, A-Wing Sundervilla, SV Road, Santacruz (W), Mumbai – 400054.	Pre-paid payment instruments known as "Giftmate"	28.04. 2010 – (one year)
33.	Smart Payment Solutions Pvt. Ltd.	The Chief Executive Officer Smart Payment Solutions Pvt. Ltd. 6/35, WEA Karol Bagh, New Delhi – 110005.	Prepaid payment instruments known as "PayCash"	30.06. 2010 – (one year)
34.	Sodexo SVC India Pvt. Ltd	The Chief Executive Officer, Sodexo SVC India Pvt. Ltd., Nesco Complex, Gate No. 3, Indabrator Building, Western Express Highway Goregaon (East) Mumbai 400063	Issuance of meal vouchers and gift vouchers in the form of 'paper based vouchers' and 'Smartcard' or 'Smart Meal Card'	25.08.2009
35.	Suvidha Starnet Private Limited	The Chairman & Managing Director, Suvidha Starnet Private Limited, D-128-129, 402 Terrace floor, Okhla Industrial Area, Phase-I, New Delhi-110 020.	Issuance of pre-paid payment instruments known as 'BEAM-Suvidha'	5.11.2009 (one Year - extended upto 04.11.2011)
36.	UAE Exchange & Financial Services Ltd.	The Country Head- India, UAE Exchange & Financial Services Ltd., Third Floor, Airline Building Opp. Maharaja college Ground, M G Road, Kochi 682011	Issuance of pre-paid payment instruments known as 'Silver Card' and 'Gold Card'	29.10.2009 (one Year - extended upto 28.10.2011)
37.	ZipCash Card Services Pvt. Ltd.	The Director, ZipCash Card Services Pvt. Ltd., 25E/4 Model Town	Issuance of pre-paid payment instruments known as	29.10.2009 (one Year - extended upto 28.10.2011)

		Bal Rajeshwar,Road Mulund (West) Mumbai 400 080	'ZipCash Coupons'	
--	--	---	----------------------	--